

language, an from that day I have got this impression. In the present context of things, when we think of languages an their past glories, let us not merely make the languages as an instrument of past glory; we shall have to make the languages as an instrument for having a very glorious future also; an the future of the country, the future of the languages, the future of the regions lies in growing big, it lies in integrating with other important forces. Therefore when today Tamil Nadu becomes one of the States of India, it is really one more important step in the integration of different regions of this country into one India. We are proud that Tamil Nadu, one of the sister States of India, comes into its own as far as the name is concerned, and we are really very proud of it. A new history begins with a new name. Sometimes we say: what is there in the name? But I do agree that at least in big things names do count. I would ask Mr. Krishnamoorthi not to fight for small names. You have got the big name which, really speaking, matters, which is associated with the soul, the pride of the people. I am sure that this will start a new, a very inspiring, history for that State and for this country.

I support this.

MR. DEPUTY-SPEAKER: There was a motion for circulation, but the Mover is not present; so, that is not taken at all.

The question is:

"That the Bill to alter the name of the State of Madras, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: There are no amendments. I shall now put Clauses 2 to 8 to the vote of the House.

The question is:

"That Clauses 2 to 8 stand part of the Bill."

The motion was adopted.

Clauses 2 to 8 were added to the Bill. Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI Y. B. CHAVAN: I move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion is carried unanimously.

The motion was adopted.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-NINTH REPORT

SHRI BHALJIBHAI PARMAR (Dohad): I beg to move:

"That this House do agree with the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 20th November, 1968."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 20th November, 1968."

The motion was adopted.

15.03 hrs.

RESOLUTION RE: STATUS OF JAMMU AND KASHMIR—Contd.

MR. DEPUTY-SPEAKER: Now we take up further discussion of the Resolution moved by Shri Atal Bihari Vajpayee on the 30th August, 1968, regarding status of Jammu and Kashmir. He has taken only one minute. Mr. Umanath wanted to raise a point of order, but he is absent. Now, we have got nearly two hours. The Mover of the next Resolution must have one minute. The hon. Member may please keep that in mind.

श्री जटल बिहारी वाजपेयी (दिलरामपुर): और लोग जो तो बोलना चाहेंगे। आज खत्म नहीं होगा।